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Title: Regarding construction of dam over river Pennai by Karnataka.

SHRI K. SUGUMAR (POLLACHI): I would like to bring to the kind notice of the Government that the Karnataka Government is planning to construct a check dam across river Then Pennai. The Government of Karnataka is also trying to divert the flow of river Then Pennai to its territory depriving of the benefit to Tamil Nadu. Our hon. Chief Minister Dr. Puratchi Thalaivi Amma has already brought this fact to the notice of the hon. Prime Minister through a communication.

The construction of check dam and diversion of Then Pennai by the Karnataka Government will affect the districts like Krishnagiri, Dharmapuri, Thiruvanamali, Vilupuram and Cuddalore. Because of this move, many farmers in these areas will be affected and there will be acute shortage of drinking water. The Government of Karnataka has not communicated to the State Government of Tamil Nadu and also has not sought the consent of Tamil Nadu. Whether it is Cauvery or Then Pennai, Karnataka has been behaving undemocratically without looking into the problem of other sharing State.

Therefore, I urge upon the Union Government to direct the Government of Karnataka to stop forthwith its plan of constructing a check dam over river Then Pennai and diversion of its flow of water, as demanded by our hon. Chief Minister, Dr. Puratchi Thalavi Amma.